

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'D' अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL
"D" BENCH, AHMEDABAD**

**BEFORE SHRI RAJPAL YADAV, JUDICIAL MEMBER &
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No. 1053/Ahd/2017

(निर्धारण वर्ष / Assessment Year : 2013-14)

Ruchir Dilipbhai Dave C-1, Kankavati Apartments Part-3, Near P&T Colony, Opp. Kundan Flats, Vasna, Ahmedabad	बनाम/ Vs.	Principal Commissioner of Income Tax-5 1 st Floor, Narayan Chambers, Nr. Patang Hotel, Ahmedabad
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : ALYPD4690G		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Withdraw
प्रत्यर्थी की ओर से/Respondent by :	Shri Vinod Tanwani, Sr.D.R.

सुनवाई की तारीख / Date of Hearing	26/04/2019
घोषणा की तारीख /Date of Pronouncement	30/04/2019

आदेश/ORDER

PER PRADIP KUMAR KEDIA - AM:

The captioned appeal has been filed at the instance of the Assessee against the order of the Pr. Commissioner of Income-Tax, Ahmedabad-5, ('Pr.CIT' in short), dated 29.03.2017 arising in the assessment order dated 11.03.2015 passed by the Assessing Officer (AO) under s. 143(3) of the Income Tax Act, 1961 (the Act) concerning AY 2013-14.

2. The assessee seeks permission vide its written representation dated 23.02.2019 to withdraw the captioned appeal of the assessee, for

which Ld. Departmental Representative for the Revenue has not objected. Accordingly, we are granting the prayer for withdrawal of appeal by the assessee. Thus, we dismiss the appeal of the assessee as having been 'withdrawn'.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

This Order pronounced in Open Court on 30/04/2019

Sd/-
(RAJPAL YADAV)
JUDICIAL MEMBER
Ahmedabad: Dated 30/04/2019

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

True Copy

S. K. SINHA

आदेश की प्रतिलिपि अग्रहित / Copy of Order Forwarded to:-

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण, अहमदाबाद ।